

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1567
ANSWERED ON:27.11.2009
IMPORT OF SUPERBIKES AND PARTS THEREOF
Ramasubbu Shri S.

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is aware of the large scale import of superbikes and bike parts into the country few months ago by evading customs duty thereon;
- (b) if so, the details thereof and the losses incurred to the government as a result thereof;
- (c) whether the Government have taken any steps to recover the customs duty from the importers and to prevent the recurrence of such incidents and put a strict vigil on such illegal transactions;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

(a)&(b): Large scale import of Superbikes and bike parts by evading Customs duty has not been noticed. However, some cases of evasion of Customs duty on Superbikes and bike parts have been detected. Details of such cases booked for 2009-10 upto October 2009 is given below:

Seizure of Superbikes and bike parts.

(Rs.in crores)

Year	No.of cases	Value of Goods	Duty involved
2009-2010 (upto Oct, 09)	7	1.67	1.11

(c)&(d): Rupees Sixty four lakhs have since been recovered. The field formations including Directorate of Revenue Intelligence are alert, and vigilant to thwart any attempt of evasion of Customs duty of such nature in future.

(e) 'Nil' in view of reply at (c) & (d) above.